

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4142
ANSWERED ON:03.08.2009
SOCIAL WELFARE SCHEMES
Rajaram Shri Wakchaure Bhausahab;Singh Shri Rajnath

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of Social Welfare Schemes being administered/implemented by the Ministry at present;
- (b) the details of funds allocated to State Governments and expenditure incurred by them for the schemes during the last three years, Scheme-wise;
- (c) whether the Government has received any complaints against any Non-Governmental Organisations regarding misutilisation of funds during the said period;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) & (b) The details of social welfare schemes administered/implemented by the Ministry and the funds released under these schemes to the State Governments is given at Annex.
- (c) to (e) Following 4 Non Governmental Organisations have been found misusing the grants provided to them during the last three years:

Sl. State NGO
NO

1 Gujarat Ayush Foundation. Ahmedabad

2 Madhya Pradesh Gram Chetna Seva Samiti, Gwalior

3 Uttar Pradesh Kishan Mahila Gramodyog Sansthan, Azamgarh

4 Maharashtra Om Hari Bahudeshiya Sikshan Sanstha, Bhandara

The above Organisations have been blacklisted, further grants stopped/ concerned State Governments have been requested to take action for recovery of grants- in- aid to the extent of misutilisation..